

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CA/88/252/HDB/2017			
NAME OF THE COMPANY	Garuda Hydro Colloids Private Limited			
NAME OF THE PETITIONER(S)	Garuda Hydro Colloids Private Limited			
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh &Telangana			
UNDER SECTION	252			

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature	
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		agranzing	ME)	
DR. SVRAMA KRISHMA	Adv	9848403691	8an	

## Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & Telephor	ie No.	Signature	

Order pronounced.

Member (Technical)

Member (Judicial)